

(28/01/26)

47
81/26

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. /DHC/Gaz-IB/G-3/NJA/2026

Dated:

From
The Registrar General,
High Court of Delhi,
New Delhi.

Office of District & Sessions Judge
House Avenue Courts, New Delhi
Daisy No. <u>356/R</u>
<u>08</u> JAN 2026

To
The Director,
National Judicial Academy,
Bhadrabhadra Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Judicial Branch

C
PDES/RAD
81/26

Sub: **Nomination of Judicial Officers for Programme No. P-1485, P-1487 & P-1489.**

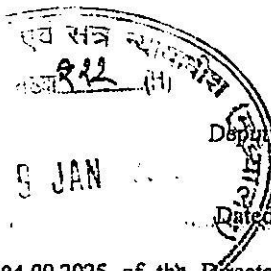
Sir,

I am directed to refer to your letter Nos. NJA/Dir./Ac.Prog./2025-26/1885 dated 04.09.2025 & NJA/Nomination/2025/2863 dated 21.12.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. P-1485, P-1487 & P-1489 scheduled to be held in the month of January & February, 2026 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

S. No	Program No.	Date	Programme Name	Names of the nominated officers
1.	P-1485	17.01.2026 & 18.01.2026	National Seminar on Criminal Justice Administration	1. Dr. Saurabh Kulshreshtha, ASJ, West District, Tis Hazari Courts, Delhi. 2. Mr. Shivaji Anand, ASJ-cum-Special Judge (NDPS), North-West District, Rohini Courts, Delhi. 3. Mr. Bhupinder Singh, ASJ, Central District, Tis Hazari Courts, Delhi.
2.	P-1487	14.02.2026 & 15.02.2026	National Seminar on Judicial Skills	1. Ms. Swati Gupta-I, DHJS (currently awaiting posting). 2. Ms. Sakshi Sejwal, DHJS (currently under training). 3. Mr. Deepak Kumar-II, ASJ (FTSC) (RC), West District, Tis Hazari Courts, Delhi.
3.	P-1489	21.02.2026 & 22.02.2026	National Seminar on Court Administration	1. Mr. Gurvinder Pal Singh, Principal District & Sessions Judge, South District, Saket Courts, New Delhi. 2. Mr. Sanjay Sharma-I, Principal District & Sessions Judge, Shahdara District, Karkardooma

				Courts, Delhi.
				3. Mr. Dinesh Bhatt, Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.

Yours Sincerely,



(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

Dated: 08/01/2026

No. 37-59/DHC/Gaz.-IB/G-3/NJA/2026

1. Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges for information and necessary action and to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - i. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
 - ii. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
 - iii. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
2. Copy along with copy of letters dated 04.09.2025 & 21.12.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers (for Program No. P-1485) respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 - ii. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
 - iii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers (for Program No. P-1487) respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
 - ii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - iii. The Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi- 110078.

(Signature)
(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No. Misc./Trng./RACC/Gaz./2026/ 387-406/D Dated: 09/01/2026 At 10:35 AM

Copy forwarded along with its enclosure for information and necessary action to :-

1. The PS to Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
2. The Branch In-charge, Administration, General, Bail & Filing, Pool Car, Care Taking, Protocol and Facilitation Centre, RACC, New Delhi.
- ✓ 3. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.

(Dig Vinay Sharma)
Officer In-charge (Judicial)
for Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Aniruddha Bose

Former Judge, Supreme Court of India
Director

National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)

Registered Office : Supreme Court of India,
Tilak Marg, New Delhi-110001 (India)

Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Ref.: NJA/Dir./Ac.Prog./2025-26/1885

Dated: 4th September, 2025

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2025-26
from September, 2025 to May, 2026 [P-1459 to P-1504]**

The 10th meeting of the National Judicial Academic Council (NJAC) was held on 29.07.2025 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Programmes of NJA for 2025-26 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Programmes for NJA for the Academic Year 2025-26.

A copy of the Academic Calendar for the AY: 2025-26 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

The NJA would be grateful if you could kindly nominate three Judges from your High Court and three Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2025 to June, 2026 in the academic year 2025-26. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm personal regards,

Yours sincerely,

Aniruddha Bose
(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.